

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3436
TO BE ANSWERED ON JANUARY 01, 2019

RE-DEVELOPMENT PROJECTS

No. 3436 SHRI SUDHEER GUPTA:
SHRI ASHOK SHANKARRAO CHAVAN:
KUNWAR HARIBANSH SINGH:
SHRI S. RAJENDRAN:
SHRI S.R. VIJAYAKUMAR:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether the Government has worked out any plans for re-development of India Gate Complex and East Kidwai Nagar projects in view of the observations of the High Court in this regard and if so, the details thereof;**
- (b) the likely impact thereof on re-development of other colonies in Delhi and NCR regions;**
- (c) the steps likely to be taken to resolve the objections raised by the High Court in this regard; and;**
- (d) whether the Government has decided to re-work the design and plans for the re-development of General Pool Residential Accommodation (GPRA) colonies to avoid felling of trees and if so, the details thereof?**

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING & URBAN AFFAIRS
[SHRI HARDEEP SINGH PURI]

(a)to (d)The Government is constructing a land-scaping based project “National War Memorial” in memory of all Indian

soldiers, who made the supreme sacrifice for the country post-Independence at India Gate and redeveloping East Kidwai Nagar General Pool Residential Accommodation (GPRA) Complex. Redevelopment of East Kidwai Nagar has started in December, 2014 and almost 75% of work has already been completed. Stipulated date of completion of the project is 30th November, 2019. As far as observation of Hon'ble High Court with regard to re-plan the redevelopment of East Kidwai Nagar is concerned, no such observation has been received.

The Government has reworked the plan for redevelopment of Sarojini Nagar, Netaji Nagar, Kasturba Nagar, Thyagaraj Nagar, Srinivaspuri and Mohammedpur being undertaken to address acute shortage of residential and office space in Delhi and the Hon'ble High Court of Delhi, in a Public Interest Litigation, has given a go ahead for these colonies.
